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(v) Notification G.S.R. No. 351, dated the 14th March, 1961, publishing an amendment in Schedule III to the Indian Administration Service (Pay; Rules, 1954. [Placed in Library. See No. LT-2830/61.]

# THE KHADI AND VILLAGE INDUSTRIES COMMISSION (AMENDMENT) RULES, 1961

SHRI RAJ BAHADUR: Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (3) of section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 255, dated the 22nd February, 1961. publishing the Khadi and Village Industries Commission (Amendment) Rules, 1961. [Placed in Library. See No. LT— 2727/61.]

### NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT. 1955

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):—

- Notification G.S.R. No. 388/ Ess. Com., dated the 18th March, 1961. [Placed in Library. See No. LT-2819/61.]
- (ii) Notification G.S.R. No. 390-A, dated the 21st March, 1961. [Placed in Library. See No. LT—2802/61.1

#### MINISTRY OF FOOD AND AGRICULTURE (DEPARTMENT OF AGRICULTURE) NOTIFICATION

SHRI M. V. KRISHNAPPA: I also beg to lay on the Table a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification G.S.R. No. 464, dated the 22nd

March, 1961. [Placed in Library. See No. LT-2826/61.]

## THE NAVAL SERVICES (ARMY AND AIR FORCE COMMAND) REGULATIONS, 1961.

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Ministry of Defence Notification S.R.O. No. 80, dated the 11th March, 1961, publishing the Naval Services (Army and Air Force Command) Regulations, 1961. [Placed in Library. *See* No. LT-2784/61.]

REPORT (APRIL 1961) OF THE STUDY TEAM ON CO-OPERATIVE TRAINING

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Sir, I beg to lay on the Table a copy of the Report (April, 1961) of the Study Team on Co-operative Training (Volumes I and II). [Placed in Library. See No. LT-2860/61.]

#### THIRTY-FIFTH AND THIRTY-SIXTH REPORTS OF THE PUBLIC ACCOUNTS COMMITTEES, (1960-61)

SHRI SURENDRA MOHAN GHOSE (West Bengal): Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee (1960-61): —

- Thirty-fifth Report 0: the Public Accounts Committee (1960-61) on the Appropriation Accounts (Defence Services), 1958-59 and Audit Report, 1960.
- (ii) Thirty-sixth Report of the Public Accounts Committee (1960-61) on the Audit Report on the Accounts of the Damodar Valley Corporation for the year 1958-59.